

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 28.02.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 38/2022 & IA No. 75/2022	Anil Kumar Ojha V Chandramouli Ramasubramaniam RP of SLO Industries Ltd & Anr	C. Jayachithra	
2.	Comp App (AT)(CH)(Ins) No. 39/2022 & IA No. 77,78 & 79/2022	Ajay Kolla V P. Madhusudan Reddy IRP & Anr	P.J. Rishikesh P.J. Sri Ganesh	
3.	Comp App (AT)(CH)(Ins) No. 40/2022 & IA No. 80 & 81/2022	Ashok Kriplani RP of Erstwhile V Konduru Prasanth Raju RP & 2 Ors	Shweta Mahajan	
4.	Comp App (AT)(CH)(Ins) No. 43/2022 & IA No. 91/2022	Bank of India V CA G.V. Ravikumar Liquidator of Tirupur Surya Textiles P Ltd & 3 Ors	F.B. Benjamin George	B. Dhanaraj Caveator for R1
5.	Comp App (AT)(CH)(Ins) No. 44/2022	Mamtha Steels Corporation V Yosmite Engineering Pvt Ltd	Kumarpal R Chopra	
6.	Comp App (AT)(CH)(Ins) No. 70/2022 & IA No. 146,147 & 148 of 2022	Srinivas Rao Suspended Director of Netxcell Ltd V Airhub Technologies P Ltd & Anr	K. Gowtham Kumar K. Manivannan A.K. Athiban Vijay	
7.	Comp App (AT)(CH)(Ins) No. 84/2022 & IA No. 167of 2022 (With Defect)	Koneru Subbiah Chowdry V J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Y. Suryanarayan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 1/2022 & IA No. 2 & 3/2022	SNJ Distillers Pvt Ltd & Anr V S. Rajendran & 10 Ors With	Avinash Krishnan Ravi	Rohan Rajasekaran Caveator for R2
9.	Comp App (AT)(CH)(Ins) No. 9/2022 & IA No. 18 & 20/2022	S. Rajendran V South India Hotels P Ltd & 8 Ors	M. Savitha Devi M.S. Elamathi	Rohan Rajasekaran Caveator for R1 Caveat Returned
10.	Comp App (AT)(CH)(Ins) No. 41/2022 (IA No. 85,86 & 87/2022)	Bharani Properties and Developers P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd	R. Sowmya K. Hari Prasath	B. Dhanaraj
11.	Comp App (AT)(CH)(Ins) No. 42/2022 (IA No. 88,89 & 90/2022)	Manoharamma Hotel investment P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd	Adarsh Mohandas	B. Dhanaraj

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020)) (PH)	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4

13.	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3 Sivakumar & Suresh R4
14.	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
15.	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
16.	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
17.	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2
18.	TA No. 89/2021 & 90/2021 (Comp App (AT)(Ins) No. 791/2020 & 926/2020)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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